

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 18th September, 2018

No. HC.VII-167 (Pt.-IV)/2014/5510/A : The following Judicial Officers in Grade III of the Assam Judicial Service are directed to send copies of Judgment & Order, passed by them, as per the table of content mentioned below, so as to reach the Director, Judicial Academy, Assam on or before 29.09.2018-

Sl. No.	Name	Designation
1.	Smti Anne Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
2.	Smti Rubina Yasmin	Munsiff No.2, Nalbari
3.	Shri Devabrata Kalita	Judicial Magistrate, 1 st Class, Kamrup, Amingaon
4.	Shri Syed Tabshir Alam	Munsiff No.2, Darrang, Mangaldoi
5.	Smti Talat Nasrat Jabin	Judicial Magistrate, 1 st Class, Dibrugarh
6.	Shri Saumarjyoti Dutta	Munsiff, Hojai
7.	Smti Al Moohmina Muzzammil	Judicial Magistrate, 1 st Class, Hailakandi
8.	Shri Kaustuvmani Goswami	Munsiff No.1, Cachar, Silchar
9.	Shri Rupanta Charingia Phukan	Munsiff No.1, Jorhat
10.	Smti Himadri Sarma	Munsiff, Rangia
11.	Smti Pronami Dutta	Munsiff No.3, Kamrup (M), Guwahati
12.	Shri Diganta Goswami	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur
13.	Smti Fariha Faridi	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
14.	Smti Ayushree Shravan	Munsiff No.2, Morigaon
15.	Shri Manish Yadav	Munsiff No.1, Sivasagar
16.	Smti Anamika Barman	Judicial Magistrate, 1 st Class, Morigaon
17.	Shri Subarno Jyoti Deb	Judicial Magistrate, 1 st Class, Cachar, Silchar
18.	Shri Kangkan Bhardwaj	Judicial Magistrate, 1 st Class, Nagaon
19.	Shri Santanu Kumar Sarma	Munsiff No.1, Hailakandi
20.	Smti Nazrana Parbin Rehman	Munsiff No.1, Dhemaji
21.	Shri Tanwir Ikram Hazarika	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
22.	Shri Rajrishi Shandilya	Judicial Magistrate, 1 st Class, Karimganj
23.	Shri Angaz Baruah	Judicial Magistrate, 1 st Class, Jorhat
24.	Smti Sabeena Yasmeen	Munsiff-cum-Judicial Magistrate, 1 st Class, Nazira
25.	Smti Mridusmita Devi	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
26.	Smti Jahnobi Hazarika	Munsiff No.2, Sonitpur, Tezpur
27.	Shri Siddarth Brook	Munsiff No.2, Dhubri

28.	Shri Tridip Kumar Bhattacharyya	Munsiff-cum-Judicial Magistrate, 1 st Class, Hatsingimari
29.	Smti Juhi Gogoi	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
30.	Smti Sweety Bhuyan	Munsiff No.1, Lakhimpur, North Lakhimpur
31.	Smti Jinti Panging	Judicial Magistrate, 1 st Class, Jorhat
32.	Smti Neha Saikia	Munsiff-cum-Judicial Magistrate, 1 st Class, Biswanath Chariali
33.	Smti Pranjita Konwar	Judicial Magistrate, 1 st Class, Golaghat
34.	Shri Navneet Kashyap	Judicial Magistrate, 1 st Class, Tinsukia
35.	Shri Tarkeshwer Sinha	Munsiff No.2, Karimganj
36.	Smti Zafreena Begum	Munsiff No.1, Tinsukia
37.	Shri Abhilekh Anjan Gogoi	Munsiff No.1, Golaghat
38.	Shri Pronab Kr. Nath	Munsiff-cum-Judicial Magistrate, 1 st Class, Koliabar
39.	Smti Rupashree Deb	Munsiff No.2, Cachar, Silchar
40.	Smti. Prarthana Neog	Judicial Magistrate, 1 st Class, Rangia
41.	Smti Sibani Dutta	Judicial Magistrate, 1 st Class, Sivasagar
42.	Shri Anurup Bordoloi	Munsiff-cum-Judicial Magistrate, 1 st Class, Tihu
43.	Smti Sparsita Garg	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
44.	Smti Shahzadi Nissat Rafiq	Judicial Magistrate, 1 st Class, Dibrugarh
45.	Shri Debasish Borah	Munsiff-cum-Judicial Magistrate, 1 st Class, Titabar
46.	Smti Jyoti Rupa Haloi	Judicial Magistrate, 1 st Class, Goalpara
47.	Smti Dimpny Naroh	Munsiff-cum-Judicial Magistrate, 1 st Class, Dhakuakhana
48.	Shri Siddhartha Bora	Munsiff-cum-Judicial Magistrate, 1 st Class, Sarupathar
49.	Smti Fung Yan Loi	Judicial Magistrate, 1 st Class, Nagaon

TABLE OF CONTENT	
A.	2 (two) recent Criminal Judgments (one of conviction and other of acquittal along with copies of FIR, Exhibits and Evidence)
B.	1 (one) recent bail order
C.	1 (one) recent police remand order
D.	1 (one) recent Zimma order
E.	1 (one) recent confessional statement.
F.	1 (one) recent TIP proceeding.
G.	1 (one) Final Order passed in a proceeding under Protection of Women from Domestic Violence Act, 2005, along with copies of Petition, Written Objection, Exhibits and Evidence.
H.	1 (one) Final Order passed in a proceeding under Section 125 of the Cr.P.C. along with copies of Petition, Written Objection, Exhibits and Evidence.
I.	1 (one) recent Civil Judgment along with copies of Complaint, Written Statement, Exhibits and Evidence.

J.	2 (two) recent temporary injunction orders (one granting temporary injunction and other rejecting) along with Petition and Written Objection.
K.	1 (one) recent adjournment order.
L.	1 (one) recent effective order passed in an execution proceeding.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/5511 - 5519/A dated 18.09.2018

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Darrang, Mangaldoi / Dibrugarh / Nagaon / Hailakandi / Cachar, Silchar / Jorhat / Sonitpur, Tezpur / Morigaon / Sivasagar / Dhernaji / Karimganj / Dhubri / Lakhimpur, North Lakhimpur / Golaghat / Tinsukia / Goalpara.

He / she is requested to inform the concerned Judicial Officer(s) of his / her respective District accordingly.

5. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
6. The Research Officer, Judicial Academy, Assam.
7. The concerned Officers mentioned in the list above.

It is for information of the Officers that the Judgments & Orders are to be evaluated for the purpose of Judicial Skill Enhancement Programme to be held in due course. Hence, they are requested to submit the copies of case record along with the Title Page and properly paginated Table of Contents etc.

8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
9. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

18.9.18
Registrar (Judicial)
18.09.18